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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017


NAME OF THE PARTIES: Vectra Project Lighting Pvt. Ltd.
V/s.
Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Sushanth Murthy	ADVOCATE (Respondent)	
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②	Yamini B Lakshmi	Advocate	
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③	Abhishek Jain	Advocate (Respondent)	
	i/b MBC Counsels & Advocates.		

ORDER

CP No.24/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)